

Government Business in this House for the week commencing Monday, the 2nd of December, 2024, will consist of:-

- (1) Consideration of any items of Government Business carried over from today's Order Paper. It contains consideration and passing of the following Bills:-
 - (i) The Oilfields (Regulation and Development) Amendment Bill, 2024; and
 - (ii) The Bharatiya Vayyan Vidheyak, 2024, as passed by Lok Sabha.
- (2) Consideration and passing of the Boilers Bill, 2024.
- (3) Consideration and passing of the following Bills, after they are considered and passed by Lok Sabha:-
 - (i) The Banking Laws (Amendment) Bill, 2024.
 - (ii) The Railways (Amendment) Bill, 2024; and
 - (iii) The Disaster Management (Amendment) Bill, 2024.

REGARDING NOTICES RECEIVED UNDER RULE 267

MR. CHAIRMAN: Hon'ble Members, I have received 17 notices under Rule 267. ...*(Interruptions)*... Nothing goes on record. ...*(Interruptions)*... The notices of Shri Pramod Tiwari, Shrimati Ranjeet Ranjan, Shri Anil Kumar Yadav Mandadi, Shri Digvijaya Singh, Shri Vivek K. Tankha, Shrimati Rajani Ashokrao Patil, Shrimati Jebi Mather Hisham, Dr. Syed Naseer Hussain and Shri Akhilesh Prasad Singh have demanded discussion on the allegation of corruption and wrong doings against Adani Group. The notices of Shri Ramji Lal Suman, Dr. John Brittas, Shri A. A. Rahim and Dr. V. Sivadasan have demanded discussion over recent violence and law and order situation in Sambhal, Uttar Pradesh.

श्री रामजी लाल सुमनः: *

MR. CHAIRMAN: Nothing is going on record except what I say ...*(Interruptions)*... The notices of Shri Tiruchi Siva and Shri Sandosh Kumar P. have demanded discussion over the law and order situation in the State of Manipur. Shri Sanjay Singh has demanded discussion over increasing crimes in Delhi. ...*(Interruptions)*...

* Not recorded.

Nothing is going on record. ...(*Interruptions*)... Shri Raghav Chadha has sought discussion over the ...(*Interruptions*)...

श्री संजय सिंहः *

MR. CHAIRMAN: Nothing is going on record. You are a senior Member ...(*Interruptions*)... You are a senior Member, Sanjayji. बैठिए, बैठिए। ...(*व्यवधान*)... Shri Raghav Chadha has sought discussion over atrocities on Hindus in Bangladesh and the arrest of ISKCON priest.

OBSERVATIONS BY THE CHAIR

MR. CHAIRMAN: Hon'ble Members, these issues have been raised repeatedly during the week with the result that we have already lost three days of working, the days that should have been committed by us for public cause. There should have been vindication of our oath that we perform our duties as expected. The loss of time, the loss of opportunity, the loss of opportunity by not having Question Hour, has given enormous setback to the people at large. ...(*Interruptions*)... Now I find, Hon'ble Members, and I call upon you for deep reflection, Rule 267 is being weaponized as a mechanism of disruption and disruption from our normal working. ...(*Interruptions*)... There are very senior Members. This cannot be appreciated. ...(*Interruptions*)... I express my deep anguish and my absolute pain. ...(*Interruptions*)... Nothing is going on record. ...(*Interruptions*)... We are creating a very bad precedent. We are dishonouring the people of this country. We are not coming up to their expectations. Our actions are not people-centric. They are of absolute public distaste. We are getting into irrelevance. People are ridiculing us. We have virtually become a laughing stock. I appeal to you, please. ...(*Interruptions*)... The House stands adjourned to meet at 11.00 a.m. on Monday, the 2nd December, 2024.

*The House then adjourned at thirteen minutes past eleven of the clock till
eleven of the clock on Monday, the 2nd December, 2024.*

* Not recorded.